Simultaneously is it not possible to estimate the number of transport ships that would call there if coal was diverted there and also survey it?

SHRI RAJ BAHADUR: To begin with I must correct the impression and state that the survey is not in progress. A request has been made to us that this should be included in the programme of survey for the year 1961-62. That particular matter will be considered by a sub-committee of the National Harbour Board, namely, the Survey Committee, and I think we shall be able to consider the whole question after their report.

## EXTENSION OF PROGRAMME OF COMMUNITY DEVELOPMENT TO URBAN AREAS

\*169. SHRIMATI SEETA YUDHVIR: Will the Minister of HEALTH be pleas, ed to state whether the Government of India are considering the extension of the programme of community development and the scheme of democratic decentralisation to urban areas

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Yes, Sir.

श्रीमती सीता युद्धवीर : क्या अर्बन एरियाज को भी पंचायत राज में शरीक करवाने के लिये ग्रौर एक इनक्वायरी कमेटी बिठा कर उसकी रिपोर्ट हासिल करने के लिये मंत्री महोदय तैयार हैं या नहीं ?

SHRI D. P. KARMARKAR: Sir, with regard to the Report, I could not say anything except on notice. This is a scheme about ubran development. There was a meeting of the representatives of the Community Development Ministry and the representatives of the Health Ministry and it was decided to go a little further into this matter.

SHRIMATI SAVITRY DEVI NIGAM: May I know if any experiment in this connection has been made in Delhi? Several centres have been started which are running very successfully.

SHRI D. P. KARMARKAR: Sir, I should like to have notice for that question.

MR. CHAIRMAN: For what? Several centres have been started which are working satisfactorily. That is what she says. Notice for what?

SHRI D. P. KARMARKAR: Before accepting that opinion, I Tiave to take the caution of checking that opinion.

SHRIMATI SAVITRY DEVI NIGAM: Is the hon. Minister aware that one Department is working here in Delhi and is looking after all these centres and that it has also got a big secretariat?

SHRI D. P. KARMARKAR: Yes, Sir. I am aware of the fact that there is a Department working and that there are some officials working in it. I am also aware of the fact which my friend suggested now that much of the work there is unsatisfactory because popular response is not forthcoming and, therefore, before I give a firm reply I shall like to check up the opinion of my hon. friend.

SHRIMATI SAVITRY DEVI NIGAM: May I know if this type of centres have been started in a number ol slum areas and the response there has been very good? Only the other day I received a report and it contains all the good points.

SHRI D. P. KARMARKAR: I shall have to check the truth of this report also but in fairness to my hon. friend, I should like to be on firmer ground.

SHRI FARIDUL HAQ ANSARI: May I know whether the hon. Minister will supply us with the report of this scheme as it worked here in the Capital?

SHRI D. P. KARMARKAR: If the report is there, I shall place it on the Table.

MR. CHAIRMAN: If the report is there?

SHRI D. P. KARMARKAR: I am not quite sure. I will tell the House how we come into this picture. This urban development and all that

the responsibility of the local bodies and we are responsible for health. But if the report is there, I shall place it on the Table of the House through our Ministry or if there is some other Ministry concerned with it, I shall request that Ministry to do so.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the hon. Minister is aware that the Corporation is look, ing after this?

SHRI D. P. KARMARKAR: Yes, Sir, the Corporation is looking after this work.

SHRI MAHESWAR NAIK: This question refers to democratic decentralisation. May I know whether the programme of democratic decentralisation may not come into conflict with the autonomy which is enjoyed by the Corporation now?

Shri D. P. KARMARKAR: I think this aspect of the question will have to  $b_e$  put to my colleague, the Minister of Community Development.

## WILD LIFE CENSUS

\*170. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state the names of the States which have taken up plans to collect wild life census and studies of their habits?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): A statement is placed on the Table of the Sabha.

## STATEMENT

Only the Government of Rajasthan has undertaken the Census of Wild Life. The States of Jammu and Kashmir, Uttar Pradesh and Himachal Pradesh have schemes for this purpose during the Third Five Year Plan. Th some other States, it is proposed to undertake such operations in selected areas only. The position in regard to these States is as follows;—

- Gujarat.—Two lion censuses have been carried out earlier in the Gir forest in 1950 and 1955 respectively. The State Government proposes to carry out another such census shortly.
- Madhya Pradesh.—A wild life census in Kanha National Park was carried out in the year 1960. A further detailed census in the same park is proposed to be carried out.
- Bihar.—A tiger census in the Hazaribagh National Park is proposed.
- Assam.—A rough census of Rhinoceros in the Kaziranga wild life sanctuary was conducted in February this year.
- Madras.—Attempts have been made to take a census in some selected areas. It is proposed to increase these activities in future.
- Orissa.—Some studies on wild life are being carried out in the Simpali National Park.

No such work has been taken up  $o_r$  is contemplated in the remaining States.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the States will be getting some financial help from the Centre for conducting this type of census?

DR. P. S. DESHMUKH Sir, there was a working group on this question of major surveys. We have provided in the Third Plan or propose to provide Rs. 1,76,22,000. It includes many items, and on this census also the States will be at liberty to utilise some sums

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what would be the percentage of the grant given by the Centre and if the States will have to provide some matching contribution?